

**THE GAUHATI HIGH COURT AT GUWAHATI**

(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

**No.HC.VII-28/2003(Pt.)/4339/A**

From :- Smti Jayashree Bora,  
Joint Registrar (Vigilance),  
Gauhati High Court,  
Guwahati.

To, Shri Sanjay Hazarika,  
District and Sessions Judge,  
South Salmara Mankachar.

Dated Guwahati the <sup>th</sup> 17 May, 2024.

Sub: **Station leave permission.**

Ref:- Your letter No. DJ.SSM-I.3/Esstt/2021-2024/742/E, dtd. 09.05.2024.

Sir,

With reference to the above, I am directed to inform you that your prayer for **station leave permission, with the official vehicle, at own cost, from the morning of 12.05.2024 till the afternoon of 16.05.2024**, has been granted. The next senior most Judicial Officer available at the station shall remain in charge of your Court and Office in your absence.

Yours faithfully,

*Sd/-*

**JT. REGISTRAR (VIGILANCE)**

**Memo No..HC.VII-28/2003(Pt.)/4340/A, dated** , 17-05-2024

Copy to :

✓1. The Project Manager, Gauhati High Court.

*h*  
**JT. REGISTRAR (VIGILANCE)**  
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